



THE HIGH COURT OF KERALA

0014570

Kochi-682 031
Dated: 14.02.2020

PROCEEDINGS

High Court Establishment - filling up of the vacancy in the category of Civil Sergeant,
High Court - orders issued

ORDER NO.A3-26378/2018

Sri.Baburaj T.P.[PEN:123960], Duffadar, High Court, in the scale of pay of ₹18000-41500, now in the fourth time bound higher grade scale of pay of ₹20000-45800, is promoted as Civil Sergeant in the same scale of pay and special allowance @₹500/- per month, forthwith, vice Sri.Gunapalan L., Civil Sergeant, High Court retired on superannuation.

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The person concerned. **(to be acknowledged on the Office Copy)**
The Joint Registrar, K Section, High Court.
The Private Secretary to Chief Justice, High Court.
The Assistant Registrar concerned
The Section Head concerned.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
The G (Accounts-II & III) Sections, High Court.
The Finance Wing, High Court
The IT Section, High Court (For publishing in the High Court website)
The A4 Seat, High Court.
The Administrative Records Section, High Court.
The File.